

- (v) To the extent of the shortfall arising due to implementation of GST (*i.e.* Rs. 97,000 crores approximately in aggregate) the borrowing will not be treated as debt of the State for any norms which may be prescribed by the Finance Commission etc.
- (vi) The Compensation Cess will be continued after the transition period until such time as all arrears of compensation for the transition period are paid to the states. The first charge on the future Cess would be the principal repayment. The remaining arrears of compensation accrued during the transition period would be paid after the principal is paid.

It was also decided that States will give their preference and views thereon. Thereafter on finalisation of scheme, the states can choose either Option 1 or Option 2 and accordingly their compensation, borrowing, repayment etc. will be dealt as per their individual choice.

(c) and (d) Some States have objected to the proposed two borrowing options. Central Government continues to remain engaged with the States who have not given either of the options.

Financial packages to States

1009. SHRI K.C. VENUGOPAL: Will the Minister of FINANCE be pleased to state:

- (a) the number of stimulus financial packages declared by Government during the lockdown and COVID-19 crisis;
- (b) the details of financial packages declared so far; and
- (c) how much funds under the package have been distributed to various States including Rajasthan and Kerala so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) The Government has announced a Rs 1.70 Lakh Crore relief under the Pradhan Mantri Garib Kalyan Yojana for the poor to help them fight the battle against Corona Virus on 26.03.2020 and a Special economic and comprehensive package called Aatmnirbhar Bharat Package of Rs. 20 lakh crores - equivalent to 10% of India's GDP - to fight COVID-19 pandemic in India on 12.05.2020. The details of the Pradhan Mantri Gariba Kalyan Yojana and the Aatma Nirbhar Package are given in the Statement-I and II respectively (*See* below).

Aatmnirbhar Package comprises of various schemes/programmes/policy measures announced with the intent of making the country self-reliant. The schemes/programmes are being implemented by various Ministries/Departments and the outlay announced for each scheme/programme, wherever applicable, has been mentioned against the scheme/programme in the Statement-II (*See* below).

(c) A total of INR 68,820 crores have been done as cash transfers to eligible persons of States/UTs including Kerala and Rajasthan under various components of PMGKP as on 7.9.2020. Further, 178.85 Lakh MT of food-grains and 6.82 Lakh MT of pulses have been distributed free of cost to approx. 75 crores beneficiaries under NFSA and this scheme will continue till November 2020. The State-wise benefits granted are given in the Statement-III.

Statement-I

I Insurance scheme for health workers fighting COVID-19 in Government Hospitals and Health Care Centres

An Insurance Scheme for Health Workers Fighting COVID-19' was launched *w.e.f.* 30.03.2020 to provide comprehensive personal accident cover of Rs. 50 lakh to around 22.12 lakh public healthcare providers, including community health workers, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this. The scheme was initially for 90 days *w.e.f.* 30.03.2020 and has now been extended by another 90 days. On account of the unprecedented situation, private hospital staff/ retired/volunteer/ local urban bodies/contract/daily wage/ ad-hoc/outsourced staff requisitioned by States/ Central hospitals/autonomous hospitals of Central/States/UTs, AIIMS & INIs/ hospitals of Central Ministries can also be drafted for COVID19 related responsibilities. These cases are also covered under the scheme.

II PM Garib Kalyan Ann Yojana

Under the scheme, additional allocation of food grain @ 5 kg per person per month free of cost is provided to all the beneficiaries covered under the targeted public distribution system (Antyodaya Anna Yojana & Priority Households) including those covered under Direct Benefit Transfer (DBT) for a period of three months *i.e.* April to

June, 2020. About 119.32 LMT of food grains were allotted to approximately 80.96 crore beneficiaries entailing a financial implication of Rs.46061 crore. The scheme has been extended till November, 2020 (5 months) with additional allocation of foodgrain of 202.749 LMT for approx 81.09 crore beneficiaries entailing a food subsidy of Rs.76062.11 crore. Further, Pulses according to regional preferences @ 1 kg per family were provided for three months, free of cost. The scheme has been extended till November, 2020.

III. Benefit to farmers:

The first installment of Rs 2,000 due in 2020-21 was front-loaded and paid in April 2020 itself under the PM KISAN Yojana, covering about 8.7 crore farmers

IV. Cash transfers-

- (a) Help to Poor: A total of 20.40 crores (approx) PMJDY women account-holders were given an *ex-gratia* of Rs 500 per month for next three months.
- (b) Gas cylinders: A schemes to provide for free of cost LPG cylinders for three months to 8 crore beneficiaries of Pradhan Mantri Ujjwala Yojana (PMUY) was started under PMGKP *w.e.f.* 01.04.2020 with a budgetary support of 13000 crore. Cash advances for buying the cylinders were transferred to the bank account of the beneficiaries. The scheme has been extended till September 30, 2020 for those beneficiaries who have been credited with the advance for buying refills, but have not been able to buy the free cylinders till 30.06.2020. OMCs have delivered 1321.59 lakh refills to PMUY beneficiaries under this scheme as on 06.09.2020.
- (c) Help to low wage earners in organised sectors: Wage-earners, earning below Rs 15,000 per month, in businesses having less than 100 workers, were provided Twenty four (24) percent of the monthly wages into their PF accounts, for the next three months to prevent disruption in their employment. The scheme has been extended for another three months, *i.e.*, till August 2020.
- (d) Support for senior citizens (above 60 years), widows and Divyang: An amount of Rs.1000/- per month for three months to around 3 crore aged widows and people in Divyang category was provided.

V MNREGA

MNREGA wages were increased by Rs 20 with effect from 1 April, 2020. This wage increase was estimated to provide an additional Rs 2,000 benefit annually to a worker and benefit approximately 13.62 crore families.

V Self-Help groups: Limit of collateral free lending was increased from Rs 10 to Rs 20 lakhs for women organized through 63 lakhs Self Help Groups (SHGs), who support 6.85 crore households.

VI Other components of PM Garib Kalyan package

- (a) Organised sector: Employees' Provident Fund Regulations was amended to include Pandemic as the reason to allow non-refundable advance of 75 percent of the amount or three months of the wages, whichever is lower, from their accounts. Families of four crore workers registered under EPF can take benefit of this window.
- (b) Building and Other Construction Workers Welfare Fund: Welfare Fund for Building and Other Constructions Workers has been created under a Central Government Act. There are around 3.5 Crore registered workers in the Fund. State Governments were directed to utilise this fund to provide assistance and support to these workers to protect them against economic disruptions.
- (c) District Mineral Fund: The State Government were asked to utilise the funds available under District Mineral Fund (DMF) for supplementing and augmenting facilities of medical testing, screening and other requirements in connection with preventing the spread of COVID-19 pandemic as well as treating the patients affected with this pandemic.

*Statement-II**Details of Aatma Nirbhar Bharat Abhiyaan Package*

A. Announcements made on 13.05.2020

- 1. Rs 3 lakh crore Emergency Working Capital Facility for Businesses, including MSMEs
- 2. Rs 20,000 crore Subordinate Debt for Stressed MSMEs

3. Rs 50,000 crore equity infusion through MSME Fund of Funds
 4. New Definition of MSME and other Measures for MSME
 5. No Global tenders for Government tenders of upto Rs 200 crore
 6. Extending the Employees Provident Fund Support for business and organised workers for another 3 months for salary months of June, July and August 2020
 7. EPF Contribution to be reduced for Employers and Employees for 3 months to 10% from 12% for all establishments covered by EPFO for next 3 months
 8. Rs. 30,000 crore Special Liquidity Scheme for NBFC/HFC/MFIs
 9. Rs. 45,000 crore Partial credit guarantee Scheme 2.0 for Liabilities of NBFCs/MFIs
 10. Rs 90,000 crore Liquidity Injection for DISCOMs
 11. Relief to Contractors given by extension of up to six months for completion of contractual obligations, including in respect of EPC and concession agreements
 12. Relief to Real Estate Projects the registration and completion date for all registered projects will be extended up to six months.
 13. Tax relief to business as pending income tax refunds to charitable trusts and non-corporate businesses and professions to be issued immediately.
 14. Reduction in Rates of Tax Deduction at Source' and 'Tax Collected at Source" by 25% for the remaining period of FY 20-21
 15. Due Dates for various tax related compliances extended
- B. Announcements made on 14.05.2020
16. Free food grains supply to Migrants for 2 months.
 17. Technology system to be used enabling Migrants to access PDS(Ration) from any Fair Price Shops in India by March, 2021-One Nation one Ration Card

18. Scheme for Affordable Rental Housing Complexes for Migrant Workers and Urban Poor to be launched
19. 2% Interest Subvention for 12 months for Shishu MUDRA loanees- Relief of Rs. 1500 crore
20. Rs.5000 crore Credit facility for Street Vendors.
21. Rs.70,000 crore boost to housing sector and middle income group through extension of Credit Linked Subsidy Scheme for MIG under PMAY (Urban)
22. Rs 6,000 crore for Creating employment using CAMPA funds
23. Rs 30,000 crore Additional Emergency Working Capital for farmers through NABARD
24. Rs 2 lakh crore concessional credit boost to 2.5 crore farmers under Kisan Credit Card Scheme

C. Announcements made on 15.05.2020

25. Rs 1 lakh crore Agri Infrastructure Fund for farm-gate infrastructure for farmers
26. Rs 10,000 crore scheme for formalisation of Micro Food Enterprises (MFE)
27. Rs 20,000 crore for Fishermen through Pradhan Mantri Matsya Sampada Yojana (PMMSY)
28. National Animal Disease Control Programme
29. Setting up of Animal Husbandry Infrastructure Development Fund ₹ 15,000 crore
30. Promotion of Herbal Cultivation: outlay of Rs 4,000 crore
31. Beekeeping initiatives -Rs 500 crore
32. From TOP' to TOTAL - Rs 500 crore
33. Measures for Governance and Administrative Reforms for Agriculture Sector
 - (i) Amendments to Essential Commodities Act to enable better price realisation for farmers
 - (ii) Agriculture Marketing Reforms to provide marketing choices to farmers
 - (iii) Agriculture Produce Price and Quality Assurance

D. Announcements made on 16.05.2020

34. Commercial Mining introduced in Coal Sector
35. Diversified Opportunities in Coal Sector
36. Liberalised Regime in Coal Sector
37. Enhancing Private Investments and Policy Reforms in Mineral Sector
38. Enhancing Self Reliance in Defence Production
39. Policy Reforms in Defence Production
40. Efficient Airspace Management for Civil Aviation
41. More World-Class Airports through PPP
42. India to become a global hub for Aircraft Maintenance, Repair and Overhaul (MRO)
43. Tariff Policy Reform in Power Sector; Privatization of Distribution in UTs
44. Boosting private sector investment through revamped Viability Gap Funding Scheme in Social Sector
45. Boosting private participation in space activities
46. Reforms in Atomic Energy Sector

E. Announcements made on 17.05.2020

47. Rs 40,000 crore increase in allocation for MGNREGS to provide employment boost
48. Increased investments in Public Health and other health reforms to prepare India for future pandemics
49. Technology Driven Education with Equity post-COVID
50. Further enhancement of Ease of Doing Business through IBC related measures
51. Decriminalisation of Companies Act defaults
52. Ease of Doing Business for Corporates
53. Public Sector Enterprise Policy for a New, Self-reliant India
54. Increase borrowing limits of States from 3% to 5% for 2020-21 only & promoting State level reforms

Statement-III

State-wise details of benefits granted

		Insurance scheme for Health Workers Fighting COVID-19	PM Garib Kalyan Ann Yojana- number of persons identified under NFSA (in lakh)-for distribution per month (April to November 2020)	Total Distribution of Food- grains to benefi- ciaries (in MT) from April 2020 to till 7.9.2020	Pulses- number of persons identified under NFSA (in lakh) -for distribution per month (April to November 2020)	Qty of Pulses distributed by States/ UTs (in MT)-, April 2020 to till 7.9.2020	N C del P Ap
Sl. No.	State	Claims disbursed	Amount paid	Total (AAY & PHH)			
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar			0.61	1342	0.16	49.05
2	Andhra Pradesh	3	1500000	268.23	635928.54	90.28	45018.62

3.	Arunachal Pradesh	1	500000	8.21	17215.42	1.77	571.561	2
4.	Assam	2	1000000	251.53	506098.035	57.96	19614.09	14,4
5.	Bihar	1	500000	857.12	1727839.033	168.85	54228.87	49,6
6.	Chandigarh			2.75	3793.04	0.64	228.43	
7.	Chhattisgarh			200.77	506390.755	51.5	22616.74	11,9
8.	Dadra and Nagar Haveli, Daman and Diu			1.73- D & NH- KIND 0.36 - D& NH- CASH DAMAN& DIU- 0.76	6312.902	0.65	391.44	
9.	Delhi	1	500000	72.73	166963.0656	17.54	6033.64	7
10.	Goa			5.32	13011.507	1.43	644.103	
11.	Gujarat	8	4000000	382.54	801111.37	65.63	20090.95	15,3
12.	Haryana			126.49	285128.669	27	10916	5,5
13.	Himachal Pradesh			28.64	63592.905	6.84	3276.5	1,1
14.	Jammu and Kashmir			72.05	169195.6	16.45	8984.09	6,2

1	2	3	4	5	6	7	8	
15.	Jharkhand			263.70	515408.688	57.12	24040.22	15,8
16.	Karnataka	3	1500000	401.93	977417.15	127.23	38168.19	18,6
17.	Kerala	3	1500000	154.80	366701.602	37.38	12609.49	1,7
18.	Ladakh			1.44	2505	0.29	87.65	
19.	Lakshadweep			0.22	453.12	0.05156	20.18	
20.	Madhya Pradesh	1	500000	546.42	1062037.658	116.85	42791.4	30,7
21.	Maharashtra	12	6000000	700.17	1535041.139	167.05	40024.13	22,6
22.	Manipur			24.57	61346.86	5.88	2131.416	6
23.	Meghalaya			21.46	51401	4.22	1722.802	4
24.	Mizoram			6.68	15351.881	1.55	807.261	2
25.	Nagaland			14.05	33585.086	2.85	1660.849	2
26.	Odisha			323.60	748141.347	92.85	40335.4	26,5
27.	Puducherry			6.28	9142.06	1.79	535.5	1

28.	Punjab	1	500000	141.45	199011.3	35.96	10643.24	8,9
29.	Rajasthan			446.62	1159894.144	111.85	36331.41	34,6
30.	Sikkim			3.79	6852.625	0.94	317.964	
31.	Tamil Nadu	2	1000000	357.34	829049.154	111.08	33323.76	21,4
32.	Telangana	2	1000000	191.62	481824.113	53.29	14144.38	6,0
33.	Tripura			24.83	62051.427	1 9.2	1942.245	. 1,3
34.	Uttar Pradesh	5	2500000	1520.59	3498398.415	352.45	139634.3	93,8
35.	Uttarakhand			61.96	145939.01	13.46	5544.27	2,7
36.	West Bengal	1	500000	601.84	1219345.34	145.29	42058	57,5
TOTAL		50	25,000,000	8095.19	17884820.96	1,955	681538.2	4,53,0